

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 235 of 2017

Dated: 25th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

M/s Brahmani Thermal Power Private Ltd. ... Appellant(s)

Vs.

M/s Power Grid Corporation of India Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Matrugupta Mishra
Mr. Nishant Kumar

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Sanjna Dua for R-1

ORDER

Admit. Ms. Suparna Srivastava appears on behalf of Respondent No.1 and seeks four weeks time to file reply.

List the matter on **21.11.2017**. In the meantime, learned counsel for the respondents may file reply on or before 23.10.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**